

**IN THE COURT OF HHJ SHRI K.M. JAISWAL
ADDL SESSIONS JUDGE OF C.R NO.58
BOARD OF C.R. No. 58
DATED 02.07.2020**

SR. NO	CASE NO.	PARTIES NAME	STAGE
1	SC 135/17 @310/17	The State Shivaji Nagar PS Vs Farukh Mohd. Fakir Shaikh and anr	Say and Hearing on Exh.27
2	MA 171/20 in SC 135/17 @ 310/17	The State Of Maharashtra Through Shivaji Nagar Police Station Vs Mohaammed Fakir Shaikh And Ors	Say and Hearing
3	BA Exh.---- in SC 163/18 @ 134/17 (Fresh)	The State of Azad Maidan Police Station Vs Vijay Kumar Tarchand Sen @ Marwadi	Say and Hearing
4	Exh.126 in SC 305/16 (Email Appln)	THE STATE OF AZAD MAIDAN POLICE STATION. Vs LOKENDRA BHAGIRATH SINGH RAHTOD @ PAYAL	Say and Hearing on Exh.126

